



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.04.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 16.04.2024, 18.04.2024 and 19.04.2024 respectively, are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4476, 4501, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 6111 of 2023, 1115 & 1414 of 2024 (PH)	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	16.04.2024	01.05.2024
2.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 (PH)	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	18.04.2024	06.05.2024
3.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 (PH)	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	18.04.2024	06.05.2024

4.	Comp. App. (AT) (Ins) No. 657 of 2021 & I.A. no. 1728, 1729 & 1730 of 2021 (PH)	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	19.04.2024	07.05.2024
5.	Comp. App. (AT) (Ins) No. 1117 of 2022 (PH)	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai Liquidator for Precision Fasteners Ltd.	19.04.2024	07.05.2024
6.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 (PH)	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	19.04.2024	08.05.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar